## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 56/2014 TP NO. 120/HDB/2016
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Thullur Srinivasa Rao & Other
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd & others
UNDER SECTION	397/398

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cp. Blupesh Olo. R. Raghumandan Rao	Adro cali	9966622805	93/
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## Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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		1	No.	

Heard Shri G. Bhupesh, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent.

At the request of the Learned Counsel, post the case on 13.12.2017.

Member (T)

Member (J)

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